

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7121-JK (LD) of 2024

DATED:- 16 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16- 05-2024

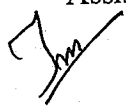
No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In.Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.-7121 -JK(LD) of 2024 dated 16.05.2024

S No.	Title of the case	OIC
1.	OWP No. 3995/2019 titled Mohd. Azad Khan V/s Spl. Tribunal Jammu.	Mr. Naveez Iqbal DFO Poonch.
2.	WPC No. 2424/2023 titled Mohd. Sadiq V/s UT of J&K	
3.	WPC No. 124/2021 titled Mohd. Yaqoob V/s UT of J&K & Ors.	
4.	WPC No. 354/2020 titled Mohd. Saadat V/s UT of J&K & Ors	
5.	WPC No. 2975/2023 titled Mohd. Razaq V/s UT of J&K & Ors	
6.	WPC No. 127/2024 titled Inhabitants of village Mahra V/s UT of J&K & Ors	
7.	WPC No. 2765/2019 titled Manzoor Hussain V/s UT of J&K & Ors	
8.	WPC: 2667/2023 titled Rajinder Singh V/s UT of J&K & Ors.	Mr. Sunil Singh, DFO Reasi
9.	WPC No. 2984/2023 titled Abdul Gafoor V/s UT of J&K & Ors.	
10.	OA No. ___/2023 titled Shakshi Devi V/s UT of J&K & Ors.	
11.	WP(C) No. 2984/2023 titled Ab. Gafoor Vs UT of J&K and others.	
12.	SWP No. 2179/202 titled Mahraj Krishan Pandita V/s State of J&K & Ors	
13.	OA No. 496/2023 titled Iftikhar Ahmad V/s UT of J&K & Ors.	Mr. Mohd. Ayub Khan, DFO Bharderwah
14.	OA No. titled Iftikhar Ahmad V/s UT of J&K & Ors.	

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15.	OA No. 1606/2022 titled Nusrat Ara V/s UT of J&K & Ors.	
16.	OA No. 780/2021 titled Tariq Hussain V/s UT of J&K & Ors.	
17.	TA No. 22/2023 titled Ganesh Kumar V/s UT of J&K & Ors.	
18.	OA No. 1468/2023 titled Kewal Krishan V/s UT of J&K & Ors.	
19.	WPC No. 636/2021 titled Sham Lal V/s UT of J&K & Ors.	
20.	OA No. 1317/2023 titled Mohd. Rafiq Bhat V/s UT of J&K & Ors.	
21.	J&K & Ors. TA No.1115/2021 titled Shahbaz Ahmad V/s UT of	Mr. Mahesh Kumar, DFO Doda
22.	WPC No. 1273/2022 titled M/s JK Agro Products V/s UT of J&K & Ors.	
23.	OA No. 198/2022 titled Madan Lal V/s UT of J&K & Ors.	
24.	OA No. 197/2023 titled Zulkarnain Yousuf Bhat V/s UT of J&K & Ors.	Mr. Vishal Choudhary, DFO, Marwah
25.	WPC No. 253/2020 titled Mohd. Iqbal Dar V/s UT of J&K & Ors.	
26.	Exp. No. 6/2022 titled M/s Hansraj Bharat Bhushan V/s UT of J&K & Ors.	
27.	WP: 1746/2013-Rajesh Sharma, V/s State of J&K & Ors.	Mr. Rajeev Sharma, DFO Rajouri
28.	WPC: 895/2020 - Amar Singh, V/s State of J&K & Ors.	
29.	WPC: 2704/2022- Nazir Hussain, V/s State of J&K & Ors.	
30.	WPC: 361/2021- Mohd. Shabir, V/s State of J&K &	

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	Ors.	
31.	LPA:77/2023- Nazir Hussain, V/s UT of J&K & Ors.	
32.	WPC: 2546/2023- Mumtaz Hussain, V/s UT of J&K & Ors.	
33.	WPC: 1565/2022- Qasim Din, V/s UT of J&K & Ors.	
34.	WPC: 1046/2022- Inhabitants of Vig. Gadyog, V/s UT of J&K & Ors.	
35.	OWP No. 1615/2021 titled Mohd. Akbar V/s State of J&K & Ors.	
36.	OWP No. 715/2015 titled Ram Parkash V/s State of J&K & Ors	
37.	OWP No. 1562/2017 titled Inhabitants of villages Kandi V/s State of J&K & Ors	
38.	OA No. 1255/2023 tilted Ab. Rashid, V/s UT of J&K & Ors.	
39.	_____ titled Ayjaz Ah. Mirza	
40.	OWP No. 281/2019 titled Bal Krishan Nanak Chand V/s State of J&K & Ors	
41.	OWP No. 1746/2013 titled Rajesh Sharma V/s State of J&K & Ors	
42.	WPC No. 666/2023 titled Riyaz Ahmad Choudhary Vs UT of J&K & Ors	Mr. Suresh Manda, DFO Jammu
43.	WPC: 557/2023 titled Khursheed Ali Vs UT of J&K & Ors	
44.	WPC: 4089/2019- Mohd. Hafiz V/s State of J&K & Ors.	
45.	OWP No. 1068/2015 titled Dwarkanath V/s State of J&K & Ors.	
46.	WPC: PIL No. 4/2023- Sunil Kumar Vs UT of J&K & Ors	

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47.	WPC:545/2023- Sanjeev Kumar, Vs UT of J&K & Ors	
48.	WPC: 1260/2020- M/s Jammu Ind. Vs UT of J&K & Ors	
49.	WPC: 795/2022 titled Ab. Majid, Vs UT of J&K & Ors	
50.	OWP: 26/12- Jamat Ali, V/s State of J&K & Ors.	
51.	WPC: 3808/2019- Jamat Ali, Vs State of J&K & Ors.	
52.	WPC: 3740/2019- Ab. Qayoom, Vs State of J&K & Ors.	
53.	WPC: 2549/2021- Bashir Ahmad, Vs UT of J&K & Ors.	
54.	WPC:2024/2020- Zahida Banu, Vs UT of J&K & Ors.	
55.	WPC: 2911/2021-Hashim Din, Vs UT of J&K & Ors.	
56.	WPC: 246/2021- Kaku Ram, Vs UT of J&K & Ors.	
57.	OWP: 1559/2017- Bhadri Nath, Vs UT of J&K & Ors.	
58.	521/2018- Khurshid Ali, Vs UT of J&K & Ors.	
59.	WPC: 1976/23- Ranbir Singh Charak Vs. UT of J&K & Ors.	
60.	TA:1885/20, SWP:1877/18- Vijay Kumar, Vs UT of J&K & Ors.	
61.	OWP No. 315/19- Bashir Ahmad, Vs UT of J&K & Ors.	
62.	WPC: 258/23- Qazi Tanveer Fatima Vs UT of J&K & Ors.	
63.	OWP No. 17/2018- Sansar Singh Vs State of J&K & Ors.	Mr. Vijay Kumar Verma, DFO Kishtwar
64.	OA: 1477/23- Aftab Mehmood Salaria, Vs UT of J&K & Ors.	Mr. Hatinder Singh Chandel, DFO Ramban
65.	WP No. 2930/2023- Siraj Din Vs UT of J&K & Ors.	Mr. Munesh Bhaderwaj,

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		DFO Basohli
66.	WPC: 128/23- Mohd. Sultan Reshi, Vs UT of J&K & Ors.	Mr. Anurag Arya, DFO Kamraj
67.	TA No. 2583/2021 titled Gh. Nabi Reshi Vs UT of J&K & Ors.	
68.	TA No. 902/2021 titled Mushtaq Ah. Koshi	
69.	WPC No. 128/2023 titled Mohd. Shamim Vs UT of J&K & Ors.	Mr. Satyendra Maurya, DFO JV
70.	WPC: 1170/2022- Nazir Ahmad Lone, Vs UT of J&K & Ors.	Mr. Waseem Farooq Mir, DFO, Bandipora
71.	TA: 8382/2020- Gh. Mohi-Ud-Din Bhat, Vs UT of J&K & Ors.	
72.	WPC:...../2023- Nazir Ah. Lone Vs. UT of J&K & Ors.	
73.	OWP: 2149/2018- M/s Shahzad Rafiq, Vs UT of J&K & Ors.	Mr. Kumar Rashid Khan, DFO Mahore
74.	WPC No. ____/2023 titled Suran Ram Vs UT of J&K & Ors.	
75.	SWP: 2326/2013- Bhudhi Singh, Vs UT of J&K & Ors.	Mr. Raj Kumar, PO, NH-1A
76.	SWP: 1985/2013- Gurcharan Singh, Vs UT of J&K & Ors.	
77.	WPC No. 2260/2019 Mehmood Arif Khan, Vs UT of J&K & Ors.	
78.	Rameh Kumar Vs UT of J&K & Ors.	
79.	OA 742/2023- Mohd. Iqbal Paddar Vs UT of J&K & Ors.	
80.	WPC: 3849/2019- M/s Ganesha Says V/s State of J&K & Ors	Mr. B. Mohandas, CF East Circle.
81.	OA: 114320/22- Ab. Rashid Bhat, Vs UT of J&K & Ors.	Mr. Aihazaz Ahmad Panjwari, DFO Langate

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82.	OA:204/2022 titled Mohd. Ashraf Bhat Vs UT of J&K & Ors.	
83.	TA: 326/2021- Rizwan Majid Shah Vs UT of J&K & Ors.	
84.	WPC: 4542/2019- M/s Kashmir Katha Ind. Vs UT of J&K & Ors.	Mr. Sagar Singh, DFO Samba
85.	WPC: 1857/23- M/s Vaishnavi Katha Ind. Vs UT of J&K & Ors.	
86.	OA: 714/2022- Mukhtar Ahmad Malik, Vs UT of J&K & Ors.	Mr. Irfan Ali Shah, CF, South Circle.
87.	WPC No. 1523/15- All Kashmir Wood Suppliers Union Vs UT of J&K & Ors.	
88.	TA: 4945/2021-Zameer Ah. Shah, Vs UT of J&K & Ors.	Mr. Mudasir Mehmood Malik, DFO Anantnag
89.	TA No. 6830/20- Shahnawaz Sofi Vs UT of J&K & Ors.	
90.	OA: 1394/2021 Shed Mansoor Ahmad, Vs UT of J&K & Ors.	
91.	WPC: 1614/2021 Residents of Chalklipora, Vs UT of J&K & Ors.	
92.	WPC: 2408/2021- 02z Pvt. Ltd., Vs UT of J&K & Ors.	
93.	OA: 266/2023- Mohd. Altaf Mlik, Vs UT of J&K & Ors.	
94.	TA: 968/2021- Tahir Ahmad Shah. Vs UT of J&K & Ors.	
95.	TA No. 307/2022- Mohd. Amin Thokar, Vs UT of J&K & Ors.	Ms. Shamim Roohi, DFO Lidder
96.	TA No. 1772/2020-Ab. Rashid Lone, Vs State of J&K & Ors.	
97.	WPC:1808/2019- Rouf Ah. Khan, Vs State of J&K & Ors.	

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98.	WPC: 1807/2019-Shabir Ahmad Padder, Vs State of J&K & Ors.	Mr. Abid Ali Lone, DFO Shopian
99.	OWP: 800/2017- Mohd. Shafi Trambo, Vs State of J&K & Ors.	
100.	WPC: 2258/2021- Ab. Rashid Mir, Vs UT of J&K & Ors.	
101.	CMM: 67/2022- UT through DFO Vs. Bashir Ah. Bhat,	
102.	CM: 5897/2022- State through AO Vs. Mohd. Shafi Dar,	
103.	OA: 835/2021- Ab. Rahid Lone, Vs UT of J&K & Ors.	
104.	WPC No. 2132/2022- Haleema Trambo, Vs UT of J&K & Ors.	
105.	WPC No. 1495/2022- Himalaya Welfare Org. Vs UT of J&K & Ors.	
106.	TA:2899//2020- Ab. Rashid Wagay, Vs UT of J&K & Ors.	
107.	WPC No. 2320/2022- Mohd. Shafi Trambo, Vs UT of J&K & Ors.	
108.	WPC No. 959/2023- Bilal Ah. Khan, Vs UT of J&K & Ors.	
109.	OA: 1013/2022- Ab. Rashid Mir. Vs UT of J&K & Ors.	
110.	TA No. 1991/2021- Gh. Hassan Reshi, Vs UT of J&K & Ors.	
111.	TA No. 1680/2021-Mst. Sitara Bano, Vs UT of J&K & Ors.	
112.	TA:3564/2021- Mohi-ud-Din Ganie, Vs UT of J&K & Ors.	
113.	WPC: 716/2021- Manzoor Ah. Wani, Vs UT of J&K & Ors.	

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114.	WPC: 1410/2021- Ab. Gani Naik, Vs UT of J&K & Ors.	
115.	WP:1522/2021- Gh. Mohd. Sofi, Vs UT of J&K & Ors.	
116.	MA: 47/2023- Mohd. Amin Ganie, Vs UT of J&K & Ors.	
117.	WPC: 2505/2023- Mohd. Amin Ganie Vs. UT of J&K	
118.	WP: 1251/21- Gousia Medicinal Plants Vs UT of J&K & Ors.	Mr. Mohd. Ahsraf Kato, DFO, Kulgam.
119.	WPC: 1402/20- Village of Coordination Committee Guddar Vs UT of J&K & Ors.	
120.	WPC: 663/22 Gh. Nabi Shah Vs UT of J&K & Ors.	
121.	WPC: 1124/22 -Muneer Hussain Keela Vs UT of J&K & Ors.	
122.	WPC: 2631/22- Lal Din Gorsu Vs UT of J&K & Ors.	
123.	WPC: 2803/21- Mushtaq Ah. Parray Vs UT of J&K & Ors.	
124.	WPC No. 1425/2022 titled Ab. Rashid Lone, V/s UT of J&K & Others	Mr. Sajad Ahmad Bhat, DFO Awantipora
125.	WPC No. 1771/2019- Gh. Nabi Rather V/s UT of J&K & Others	
126.	WPC No. _____/2023 titled Showkat Ali V/s UT of J&K & Others	Mr. Rajan Singh, DFO, Kathua
127.	OA No. 758/2022- Muzaffar Hussain Mintoo, V/s UT of J&K & Others	Mr. Vijay Kumar Verma, DFO Kishtwar
128.	WPC No. 1519/2023 titled Uttam Chand	Mr. Naresh Majotra, DFO Ramnagar
129.	OA No. 551/2023 titled Mulkh Raj V/s UT of J&K & Others	Mr. Abhinav Ramyotra, DFO Batote.
130.	CP No. 52/2023 in OA No. 314/2020 titled Ab. Hafiq Ganie V/s UT of J&K & Ors.	Mr. Roshan Jaggi, Pr. Chief Conservator of

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131.	CPSW No. 47/17 titled Imtiyaz Hussain Malik, V/s UT of J&K & Ors.	Forests, J&K	
132.	CPSW No. 315/19 titled Naseema Akhtar, V/s UT of J&K & Ors.		
133.	CP No. 23 titled Mohd. Yousuf V/s State of J&K & Ors		
134.	CP No. 42/2022 titled Kuldeep Raj Vs UT of J&K & Ors		
135.	CCP: 65620/2019- Jamat Ali, Vs State of J&K & Ors.		
136.	CCPS: 605/2019- Bashir Ahmad, Vs State of J&K & Ors.		
137.	CCP No. 772/2019- Abdul Rashid Mattoo Vs. State		
138.	CPSW: 192/2009- Mohd. Khaleel Vs UT of J&K & Ors.		
139.	CCPs: 205/2020- Mukesh Kumar Vs, CCF, J Vs UT of J&K & Ors.		
140.	CCPS: 505/2022 Nasreena Akhtar, Vs UT of J&K & Ors.		
141.	CP No. 35/2021- Rajesh Kumar V/s UT of J&K & Others		
142.	Gh. Mohi-ud-Din Dar and others Versus Ut of J&K and others.		Mr. Raj Kumar Sharma, Under Secretary

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